

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 293/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.01.2018.**

**NAME OF THE COMPANY: Pr. Commissioner of Income Tax, Delhi-6 Vs.
ROC in the matter of M/s M R Analysis Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 252(1) & 252(3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

For the Appellant:	Mr. Zoheb Hussain, Sr. Standing Counsel for Revenue Mr. Piyush Goyal, Advocate			
---------------------------	---	--	--	--

For the Respondent: None

ORDER

ROC submits that he shall be filing his report during the course of the day. However, the department of ROC has no objection in restoration of the names of the applicant companies in records.

To come up for further consideration on 12th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)